

under consideration. No final decision has so far been taken with regard to the location of New Shipyards in the country.

As regards ports, the Central Government have no proposal for building up new ports in Saurashtra and South Gujarat.

Inter-District ban on movement of Foodgrain in Karnataka

3529. SHRI K. LAKKAPPA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Centre has asked the Government of Karnataka to impose inter-district ban on movement of foodgrains;

(b) if not, the reasons why the Karnataka has imposed this ban; and

(c) whether this ban has helped the procurement of paddy in the State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): (a) to (c). With a view to maximising procurement of rice and paddy Government had advised all the State Governments, in November, 1972, to tighten the restrictions on the movement of rice and paddy within their respective States, if considered necessary. The Government of Karnataka accordingly banned the inter-district movement of rice and paddy from November, 1972 onwards. The ban has helped procurement of paddy in the State. At present, there are no restrictions on the inter-district movement of any other foodgrains in Karnataka.

Central Approval of Mysore Universities Bill, 1973

3530. SHRI K. LAKKAPPA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Centre has approved in principle the Mysore Universities Bill, 1973;

(b) whether some provisions of the Bill will take away the autonomy of the Universities in the State of Karnataka; and

(c) whether such a Bill is at all necessary?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) to (c). The Bill relates to State Universities and as such approval of the Government of India is not required.

Small Farmers Development Agency Scheme in Kerala during 1973-74

3531. SHRIMATI BHARGAVI THAN-KAPPAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the brief outline of the schemes launched in Kerala State in 1973-74 under the Development Agency concerning Small and Middle-class farmers; and

(b) the estimate of the total expenditure incurred on these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) and (b). Under a Central Sector Scheme, 2 SFDA (Small Farmers Development Agency) Projects were set up in the districts of Cannanore and Quilon in Kerala during the Fourth Five Year Plan. A brief note on the implementation of the S.F.D.A. Schemes is laid on the Table of the House. [Placed in Library. See No. LT-8458/74].